

(c) At present the following concessions/incentives are available to entrepreneurs locating their industries in backward areas of the country:—

(1) Central Scheme of Investment Subsidy:

Under this 10/15 per cent investment subsidy is given to entrepreneurs locating their industries in 104 districts in the country selected on the basis of 6 districts in backward States and 3 districts in other States.

(2) Concessional finance facilities by the All India Term Lending financial institutions:

Under this scheme entrepreneurs locating industries in 246 backward districts of the country get concessional rate of finance which is around 9½ per cent and a longer period of amortisation and certain other facilities.

(3) Central Transport Subsidy Scheme:

Under this Scheme, States with difficult rail communication in the North Eastern Region, Jammu and Kashmir, Himachal Pradesh and hilly areas of U.P. get 50 per cent of the cost of transportation of the raw material and finished products upto a prescribed rail head.

(4) Tax Concessions:

Certain income-tax concessions have been granted for locating new industries in backward areas under Section 80 HH of the Income Tax Act. The main purpose of the concession is that where a new Industrial Undertaking starts production on or after 1st January, 1971, it would be eligible for 20 per cent deduction from profits for the calculation of income-tax.

Besides small Industries Development Organisation is placing special emphasis on entrepreneurial development in backward areas through pro-

vision of intensive extension services. Guidelines have been issued to Small Industries Services Institutes for giving preference to backward areas in regard to techno-economic survey, intensive campaigns, seminars and conferences, organising training courses, providing on the spot techno-managerial assistance, follow-up of identified projects etc.

Power shortage in Gujarat

3799. SHRI ARVIND M. PATEL:
SHRI VEKARIA:

Will the Minister of ENERGY be pleased to state:

(a) the names of the Districts of Gujarat State which have suffered power shortage during the last three years continuously;

(b) the reasons therefor; and

(c) the steps taken by the Government to solve the problem?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) No district of Gujarat State has suffered power shortage continuously during the last three years.

(b) and (c). Do not arise.

डा० अम्बेडकर के जन्म दिवस को राजपत्रित छुट्टी का दिवस घोषित करना

3800. श्री राम जी राम : क्या प्रधानमंत्री जी यह बताने की कृपा करेंगे कि :

(क) क्या डा० अम्बेडकर का जन्म दिवस मनाने के लिये 14 अप्रैल को राजपत्रित छुट्टी का दिवस घोषित करने का एक प्रस्ताव सरकार के विचाराधीन है, और

(ख) यदि हाँ; तो इस बारे में कब तक निर्णय ले लिया जायेगा ?

कुछ पत्रकारों, कानूनी और प्रशासनिक सुधार विभाग तथा संसदीय कार्य विभाग में राज्य सचिव (श्री जीव मेहता) : (क) जो नए, योजना ?

(ख) प्रश्न नहीं उठाया।

Intrusion by foreign fishing vessels in Indian Waters

3801. SHRI B. S. BHAURA: Will the Minister of DEFENCE be pleased to state:

(a) whether the intrusions by the foreign fishing vessels are continuing into the Indian territorial waters in the Nicobar region; and

(b) if so, the fact thereof and what measures are proposed to be taken to check such intrusions?

THE MINISTER OF DEFENCE (SHRI BANSI LAL): (a) There has been no incident after September, 1975.

(b) Does not arise.

Apprehension of Foreign Exchange Racketeers in Delhi

3802. SHRI PRABODH CHANDRA: Will the PRIME MINISTER be pleased to state:

(a) whether five foreign exchange racketeers from Delhi have been apprehended recently; and

(b) if so, the nature of their activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): (a) and (b). The reference in the question presumably is to the reports which had appeared, in March 1978, in

some Delhi newspapers, some of which made mention of arrests of racketeers. This case related to pilferage, age, in collusion with certain postal employees, of foreign exchange instrument from postal articles, in connection with which some arrests were made by the Delhi Police which is taking further action in the matter.

Development of backward districts in Bihar

3803. SHRI N. E. HORO: Will the Minister of PLANNING be pleased to state:

(a) whether the Council of Scientific and Industrial Research has selected some backward districts for development in the State of Bihar; and

(b) if so, the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSE): (a) During the course of get-together of Research and Industry held at Patna on 14-15 April, 1976, it was suggested to the Bihar Government to make specific recommendations by giving some names of backward districts in the State for development through the application of Science and Technology. Out of these districts one would be selected by the Council of Scientific and Industrial Research (CSIR) after careful survey and scrutiny for the purpose in the first instance.

(b) The object of this adoption is to bring science and technology to the doors of the people, who need it, to use the local materials and men, to provide gainful employment, to involve the people of the district to help themselves, to harness science and technology to accelerate the development process and to integrate science and society. The development will relate to all walks of life, namely agriculture, health, industry, communications and transport, etc.